



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.09.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 16.09.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1868 of 2025 & I.A. No. 7273, 7274 of 2025	Securities and Exchange Board of India Vs. IPE-NPV Insolvency Professionals Pvt. Ltd.	16.09.2026	29.10.2026
2.	Comp. App. (AT) (Ins) No. 384 of 2026	Shubhlaxmi Investment Advisory Private Limited Through Its Authorised Representative Vs. Nikhil Tandon & Ors. With	16.09.2026	29.10.2026
3.	Comp. App. (AT) (Ins) No. 422 of 2026 (With Defects)	Shubhlaxmi Investment Advisory Pvt. Ltd. Through Its Authorised Representative Vs. Nikhil Tandon & Ors. With	16.09.2026	29.10.2026
4.	Comp. App. (AT) (Ins) No. 455 of 2026 (With Defects)	Shubhlaxmi Investment Advisory Private Limited through Its Authorised Representative Successful Resolution Applicant Vs. Nikhil Tandon & Ors. With	16.09.2026	29.10.2026

5.	Comp. App. (AT) (Ins) No. 480 of 2026	Nikhil Tandon Vs. Sanjeev Bindal Resolution Professional Radhey Sham Tandon Manufacturing Pvt. Ltd. & Ors.	16.09.2026	29.10.2026
6.	Comp. App. (AT) (Ins) No. 1060 of 2026 & I.A. No. 4173, 4174, 4175 of 2026 (With Defects)	Ankit Anil Tandon Through His Attorney Dr. Anil Kumar Tandon Vs. Devendra P. Jain, Liquidator of Sandhy Prakash Limited & Anr.	16.09.2026	30.10.2026
7.	Comp. App. (AT) No. 396 of 2024 & I.A. No. 8213 of 2024 (With Defects)	Real Growth Commercial Enterprises Ltd. (Now Known as Real Growth Corporation Ltd.) & Ors. Vs. The Registrar of Companies NCT of Delhi & Haryana	16.09.2026	30.10.2026
8.	Comp. App. (AT) No. 292 of 2025	Nareshkumar Mangeram Mittal Vs. Blue Orange Developers Pvt. Ltd. & Ors.	16.09.2026	30.10.2026
9.	Comp. App. (AT) No. 329 of 2025	Cosmic Buildwell Pvt. Ltd. & Anr. Vs. Registrar of Companies & Anr.	16.09.2026	30.10.2026
10.	Comp. App. (AT) No. 36 of 2026	Jaikashi Trading & Finance Coivipany Pvt. Ltd. Vs. Kejriwal Integrated Textile Park Pvt. Ltd. & Ors. With	16.09.2026	30.10.2026
11.	Comp. App. (AT) No. 38 of 2026	Suresh Kumar Kejriwal Vs. Kejriwal Geotech Pvt. Ltd. & Ors.	16.09.2026	30.10.2026

12.	Comp. App. (AT) No. 48 of 2026	Gangar Optician Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors. With	16.09.2026	29.10.2026
13.	Comp. App. (AT) No. 52 of 2026	Gangar Optician Private Limited Vs. Jayantilal Bhimshi Gangar & Ors. With	16.09.2026	29.10.2026
14.	Comp. App. (AT) No. 53 of 2026 & I.A. No. 1086 of 2026	Jayesh Vira & Anr. Vs. Gangar Opticians Pvt. Ltd. & Ors.	16.09.2026	29.10.2026
15.	Comp. App. (AT) No. 84 of 2026	Vishnu Tuslyan Vs. Tirupati Investment & Trade Ltd. & Ors.	16.09.2026	29.10.2026
16.	Comp. App. (AT) No. 111 & 112 of 2026 & I.A. No. 2288, 2289 of 2026	Divyesh Jagdish Gangar & Ors. Vs. Jayantilal Bhimshi Gangar & Ors.	16.09.2026	29.10.2026
17.	Comp. App. (AT) No. 146 of 2026 & I.A. No. 2944 of 2026 (With Defects)	Dhiren Pratapmal Bhandari Vs. D.B. Shapriya Construction Ltd. & Ors.	16.09.2026	02.11.2026
18.	Competition App. (AT) No. 02 of 2026 & I.A. No. 5357 of 2026	ILD Housing Projects Pvt. Ltd. (Formerly known as International Land Developers Pvt. Ltd.) Vs. The Competition Commission of India & Ors. With	16.09.2026	02.11.2026

19.	Competition App. (AT) No. 04 of 2026	Confederation of Real Estate Developers Association of India – NCR Vs. Competition Commission of India & Ors.	16.09.2026	02.11.2026
20.	Contempt Case (AT) No. 7 & 8 of 2026 in Comp. App. (AT) (Ins) No. 1404 of 2023	Vikas Bhardwaj & Anr. Vs. Sanjeev Kumar & Anr.	16.09.2026	02.11.2026
21.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd. Vs Competition Commission of India & Ors. With	16.09.2026	03.11.2026
22.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	16.09.2026	03.11.2026
23.	Comp. App. (AT) (Ins) No. 836 of 2025	Ankit Gupta Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors. With	16.09.2026	03.11.2026
24.	Comp. App. (AT) (Ins) No. 1008 of 2025	Usha Gupta Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors. With	16.09.2026	03.11.2026

25.	Comp. App. (AT) (Ins) No. 1010 of 2025	Ashish Gupta & Anr. VS. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors. With	16.09.2026	03.11.2026
26.	Comp. App. (AT) (Ins) No. 940 of 2025	Ram Chander Soni & Ors. Vs. Vikram Bajaj, RP for AMR Infrastructures Ltd.	16.09.2026	03.11.2026
27.	Comp. App. (AT) (Ins) No. 233-235 of 2024 & I.A. No. 793, 794 of 2024	Tbea Energy India Pvt. Ltd. Vs. Isolux Corsan India Engineering & Construction Pvt. Ltd. & Anr.	16.09.2026	04.11.2026
28.	Comp. App. (AT) (Ins) No. 548 of 2024	State Bank of India Vs. Raebareilly Allahabad Highway Pvt. Ltd.	16.09.2026	04.11.2026
29.	Comp. App. (AT) (Ins) No. 757 of 2024 & I.A No. 2717 of 2024	Mandeep Malhotra Vs. Manoj Kumar, RP of Chuo Senko Advertising India Pvt. Ltd.	16.09.2026	05.11.2026
30.	Comp. App. (AT) (Ins) No. 1130 of 2024	Yogeshkumar Jashwantlal Thakkar & Ors. Vs. George Samuel RP for Jason Dekor Pvt. Ltd.	16.09.2026	05.11.2026
31.	Comp. App. (AT) (Ins) No. 1386 of 2024 & I.A. No. 5041, 5042, 5043 of 2024	Secure Meters Ltd. Vs. Signet Products Pvt. Ltd.	16.09.2026	05.11.2026

32.	Comp. App. (AT) (Ins) No. 1391 of 2024 & I.A. No. 5717 of 2026	Nakshatra Asset Ventures Ltd. (Formerly known as Nakshatra Corporate Advisors Ltd.) Vs. Huzefa Fakhri Sitabkhan, RP of Zicom Electronic Security Systems Ltd. & Anr.	16.09.2026	06.11.2026
33.	Comp. App. (AT) (Ins) No. 1461 of 2024	Mahesh R Shetty Vs. Prudent ARC Ltd. & Ors.	16.09.2026	06.11.2026
34.	Comp. App. (AT) (Ins) No. 705 of 2025	Shobhaben Maheshbhai Parmar & Ors. Vs. Gujarat State Construction Corporation Ltd. & Anr.	16.09.2026	06.11.2026
35.	Comp. App. (AT) (Ins) No. 752 of 2025 & I.A. No. 3557 of 2025	SVC Co-Operative Bank Ltd. Vs. Arihant Nenawati	16.09.2026	06.11.2026
36.	Comp. App. (AT) (Ins) No. 1802 of 2025	Vinay Bhadauria Vs. Sajjan Kumar Dokania & Anr. With	16.09.2026	16.11.2026
37.	Comp. App. (AT) (Ins) No. 2020 of 2025 & I.A. No. 7889 of 2025	Anil Kumar Nigam Vs. Sajjan Kumar Dokania & Anr.	16.09.2026	16.11.2026
38.	Comp. App. (AT) (Ins) No. 2050 of 2025 & I.A. No. 8011, 8012 of 2025	G.T.B.S Distributors Vs. Pankaj Narang (RP) & Ors.	16.09.2026	16.11.2026

39.	Comp. App. (AT) (Ins) No. 151 of 2026 & I.A. No. 561, 563, 564 of 2026	Assistant Commissioner CGST & Central Excise, Ahmedabad North Vs. Gautam Deswal & Ors.	16.09.2026	16.11.2026
40.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel & Ors.	16.09.2026	17.11.2026
41.	Comp. App. (AT) No. 200 of 2023 & I.A. No. 7709 of 2025	Sheth Fabricators Pvt. Ltd. & Ors. Vs. Tushar Dolatrai Sheth & Anr.	16.09.2026	17.11.2026
42.	Comp. App. (AT) No. 5 of 2024	Aaryan Chilled Infra Pvt. Ltd. & Anr. Vs. Sapphire Suppliers Pvt. Ltd. & Ors.	16.09.2026	17.11.2026
43.	Comp. App. (AT) No. 145 of 2024	Rakesh Jain Vs. Shreeradhey Mangal Gold Chain Pvt. Ltd. & Ors.	16.09.2026	17.11.2026
44.	Comp. App. (AT) No. 91 of 2025 & I.A. No. 2325 of 2025	Rajesh Agrawal alias Raju Agrawal & Ors. Vs. Makhija Construction and Engineering Pvt. Ltd. & Ors.	16.09.2026	18.11.2026
45.	Comp. App. (AT) No. 114 of 2025 & I.A. No. 3063 of 2025	Yogender Singh, (Erstwhile Director of the Company) Vs. Registrar of Companies, Ahmedabad, Gujarat	16.09.2026	18.11.2026

46.	Comp. App. (AT) No. 302 of 2025	Chronos Properties Pvt. Ltd. Vs. Infrastructure Leasing and Financial Services Ltd. & Anr.	16.09.2026	18.11.2026
47.	Competition App. (AT) No. 6 of 2024	Indian Broadcasting & Digital Foundation & Anr. Vs. Competition Commission of India & Ors. With	16.09.2026	03.11.2026
48.	Competition App. (AT) No. 5 of 2024	Mebigo Labs Pvt. Ltd. Vs. Competition Commission of India & Ors. With	16.09.2026	03.11.2026
49.	Competition App. (AT) No. 7 of 2024	People Interactive India Pvt. Ltd. Vs. Competition Commission of India & Ors.	16.09.2026	03.11.2026
50.	Competition App. (AT) No. 8 of 2024	Ahmed Buhari Vs. Competition Commission of India & Ors.	16.09.2026	17.11.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar